POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF
WENDT (INDIA) LIMITED

The details subsequent to the completion of the offer made vide public announcement dated July 30, 2007 ("PA") and corrigendum to the public announcement dated October 23, 2007 under the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and amendments thereof ("Regulations") issued on behalf of Winterthur Technologie AG, Zug ("Winterthur") and Wendt GmbH ("Wendt") (Winterthur and Wendt collectively, the "Acquirers") to acquire 400,000 fully paid up equity shares of Rs. 10/- each, representing 20% of the outstanding voting equity capital of Wendt (India) Limited ("Target Company") at a price of Rs. 785/- (Rupees Seven Hundred and Eighty Five only) per fully paid up equity share, payable in cash are as under:

1. Name of the Target Company : Wendt (India) Limited
2. Name of the Acquirers : Winterthur and Wendt
3. Name of the Manager to the Offer : Kotak Mahindra Capital Company Limited
4. Name of the Registrar to the Offer : Karvy Computershare Private Limited
5. Other Details
   a. Date of opening of the Offer : October 24, 2007
   b. Date of closure of the Offer : November 12, 2007
6. Details of the acquisition

Sr. No.	Item	Proposed in the Letter of Offer		Actual	
a.	Offer Price	Rs. 785/- per fully paid up equity share		Rs. 785/- per fully paid up equity share	
b	Shareholding of the Acquirers (No. & %) before the PA i) Winterthur ii) Wendt **Total**	 Nil 8,00,327 (40.02%) **8,00,327 (40.02%)**		 Nil 8,00,327 (40.02%) **8,00,327 (40.02%)**	
c.	Shares proposed to be acquired under the Share Purchase Agreement (No. & %) Note a i) Winterthur ii) Wendt **Total**	 Nil Note a Nil Note a **Nil**		 Nil Note a Nil Note a **Nil**	
d.	Shares acquired in the open offer (No. & %) i) Winterthur ii) Wendt **Total**	 Nil 4,00,000 (20.00%) **4,00,000 (20.00%)**		 Nil 24,270 (1.21%) **24,270 (1.21%)**	
e.	Size of the open offer (No. of shares multiplied by offer price per share)	Rs. 31,40,00,000		Rs. 1,90,51,950	
f.	Shares acquired after P.A. but before 7 working days prior to closure date, if any (No. & %)	Nil		Nil	
g.	Post Offer shareholding of Acquirers (No. &%) (b + c + d + f) i) Winterthur ii) Wendt **Total**	 Nil 12,00,327 (60.02%) **12,00,327 (60.02%)**		 Nil 8,24,597 (41.23%) **8,24,597 (41.23%)**	
h.	Pre & Post Offer shareholding of Public (No. & %)	Pre Offer	Post Offer	Pre Offer	Post Offer
		4,02,321 shares (20.11%)	2,321 shares (0.11%)	4,02,321 shares (20.11%)	3,78,051 shares (18.9%)

Notes:

a. Winterthur indirectly acquired 40.02% of the total voting equity capital of the Target Company held by Wendt GmbH pursuant to the Global Acquisition

b. The percentages of shareholding mentioned in the table above are calculated based on the voting equity capital of the Target Company comprising of 20,00,000 shares as on the date of the PA.

7. The total valid shares tendered under the offer were 24,270 and the total shares accepted under the offer are 24,270 amounting to an acceptance ratio of 100.00%.
8. Escrow bank has been instructed to release the funds lying in the escrow account.
9. Payment of interest, if any, to the shareholders along with the details thereof: N.A.
10. Status of investor complaints received, if any: All investor queries/ complaints received have been replied to.

The Acquirers accept full responsibility for the information contained in this post offer public announcement and also accept responsibility for the obligations of the acquirers laid down in the Regulations.

This announcement should be read in conjunction with the PA.

This announcement is expected to be available on the SEBI website at http://www.sebi.gov.in

kotak®
Investment Banking

For and on behalf of the Acquirers
Kotak Mahindra Capital Company Limited
Bakhtawar 3rd Floor, 229 Nariman Point, Mumbai – 400 021
Tel. No.: +91-22-66341110, Email: wil.offer@kotak.com
Contact Person: Mr. Chandrakant Bhole

Dated: December 17, 2007
Place: Mumbai

25 x 12